

COURT- 2

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 185 OF 2018

Dated: 1st November, 2019

In the matter of:

M/s Aryan MP Power Generation Pvt. Ltd

.... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors.

.... Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today.
The matter is posted on **16.12.2019**.

Court Master

NR